

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/844/2024 in Company Petition<br>IB/378/2022 |
| NAME OF THE COMPANY              | Nagi Power Pvt Ltd                                   |
| NAME OF THE PETITIONER(S)        | Virtual Energy Pvt Ltd                               |
| NAME OF THE RESPONDENT(S)        | Nagi Power Pvt Ltd                                   |
| UNDER SECTION                    | 7 of IBC   |

**ORDER**

**IA (IBC)/844/2024**

**Present:** Ld. Counsel Ms. Vinita Thakur for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 05.07.2024** for filing proof of service and for counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**